

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 873 /Confdl. /2022
II-2-30/2001

Bilaspur, dated 03/05/2022

Copy of Order No. F. 2-10/2013/1/I dated 02.05.2022 issued by the Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur forwarded to:-

Copy forwarded to :-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (17) *Shri Rajesh Kumar Shrivastava, District & Sessions Judge, Durg for information and compliance. He is directed to take charge at his new place of posting on or before 07.05.2022 and send the handing/taking over charge report to this Registry at the earliest. He is further directed that if he is in occupation of Government accommodation, he should vacate the same on or before 07.05.2022 under intimation to this Registry.*
- (18) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur) / Raigarh/ Dhamtari/ Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Mahasamund/ Kondagaon/ Surajpur/ Surguja (Ambikapur)/ Korba /Raipur/Janjgir-Champa/Bilaspur for information.
- (19) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar (Judicial/ D.E./ Admn./ Works/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (21) I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- (22) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrar (Confidential/ Checker/ Civil/ Central Filing/ D.E./ D.E. (Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (28) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ O/o R.G./ Pension/ Protocol/ Record Room (Admn.)/ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay 03.05.22
(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

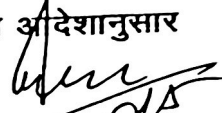
छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
::मंत्रालय::
महानदी भवन, नवा रायपुर अटल नगर

//आदेश//

नवा रायपुर, अटल नगर दिनांक 02/05/2022

कमांक एफ 2-10/2013/1/एक :: विधि एवं विधायी कार्य विभाग के आदेश कमांक 4277/1181/21-ब/छ.ग./2022 नवा रायपुर दिनांक 22.04.2022 द्वारा श्री राजेश कुमार श्रीवास्तव, जिला एवं सत्र न्यायाधीश दुर्ग, सदस्य उच्चतर न्यायिक सेवा की सेवाएं, छत्तीसगढ़ उच्च न्यायालय से वापस लेते हुए इनकी सेवाएं प्रतिनियुक्ति पर विधिक सलाहकार, राज्यपाल सचिवालय के पद पर नियुक्ति हेतु सामान्य प्रशासन विभाग को सौंपी गई है। राज्य शासन एतद्वारा उन्हें कार्यभार ग्रहण करने के दिनांक से आगामी आदेश तक राज्यपाल के विधिक सलाहकार के पद पर प्रतिनियुक्ति पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार


(डी०डी० सिंह)
सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

पृ०क०एफ 2-10/2013/1/एक
प्रतिलिपि:-

नवा रायपुर अटल नगर, दिनांक 02/05/2022

1. राज्यपाल के सचिव, राजभवन, रायपुर छत्तीसगढ़ ।
 2. अपर मुख्य सचिव, माननीय मुख्यमंत्रीजी, मंत्रालय नवा रायपुर ।
 3. प्रमुख सचिव, छ०ग०शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय नवा रायपुर ।
 4. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर ।
 5. अवर सचिव मुख्य सचिव कार्यालय, छ०ग०शासन, मंत्रालय नवा रायपुर ।
 6. श्री राजेश कुमार श्रीवास्तव, जिला एवं सत्र न्यायाधीश दुर्ग, जिला दुर्ग छत्तीसगढ़
- की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।


सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग